

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL.CASE	100080/2001	State Vs Venkatraman Chandrashekhar Ors.	Spl.PP Adv.Ram - 3 and 4
2	SPL CASE CBI	100016/2013	The State CBI ACB MUM Vs Venkoba Hulguppa Gujjal	SPP Smt. Khandelwal Adv. Shri. Shingnapurkar
<u>REPLY/SAY</u>				
3	ABA	101007/2020	Jigar Chandresh Dhabalia Vs The State of Maharashtra through C.B.I. Mumbai	Law Juris

Criminal Cause List Dated 29-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100069/2006	State of Maharashtra CBI ACB Mumbai Vs Nandkumar Shantaram Vaidya and 9 others	SPP P.B. GAIKWAD Adv Kunal Kambale Accused no 1 Adv Shailesh Kumal A 2 and 3 Adv Kartik Garg A 6 and 8 Adv Dhane
2	SPL.CASE	100071/2006	State Of Maharashtra CBI ACB Vs M. K. Unny 10	APP Smt. Khandelwal 1Law focus,3- 7Shingnapurkar,8Yuvraj Patil,10Galgal

Criminal Cause List Dated 30-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SPL CASE CBI	100081/2006	State of Maharashtra CBI ACB Mumbai Vs Dilip Hiralal Kiran and 2 others	1 Shingnapurkar, 2,3 Patkar
2	SPL CASE CBI	100040/2008	CBI ACU IX NEW DELHI Vs Vijay Shamsunder Prabhu Other	SPP Mr. P. B. Gaikwad Adv. K.M. Patkar for A-1 Adv. Anand Singh for A-3

Criminal Cause List Dated 01-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SPL CASE CBI	100086/2017	The State of CBI, ACB Vs Shri. Motilal Badriprasad Bharati and Another 1	
2	SPL CASE CBI	100050/2019	C.B.I., A.C.B. Vs Md. Faiz Quamar S/o. Md. Owais	

Criminal Cause List Dated 03-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
COMPLIANCE				
1	SPL CASE CBI	100008/2009	State of Maharashtra C.B.I.A.C.B.MUM Vs Satyendra Singh Gurjar and Another	SPP P.B. Gaikwad 1-Girish Kulkarni, 2-Shingnapurkar
2	SPL CASE CBI	100125/2009	State CBI ACB MUMBAI Vs Jayanand Narayan Shetty and another	Arjunwadkar for A
JUDGMENT				
3	SPL CASE CBI	100003/2010	State CBI ACB MUMBAI Vs Rajnikant Sukhi Mahato and 2 others	SPP P.B. GAIKWAD Adv. Smt. Nipa Shah for Accused no. 1 to 3.